

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| S.No. | Name of Claimant | Details of Claim Received | | Details of Claim Admitted | | | | | | (Amount in Rs) | | | | |
|--------------|--|---------------------------|-----------------------|---------------------------|------------------------------------|---|--|------------------------|--------------------------|-----------------------------|--|-------------------------------------|------------------------------|--|
| | | Date of receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by security interest | Amount covered by Guarantee | Whether related party? | % of voting share in CoC | Amount of Contingent Claims | Amount of any Mutual dues, that may be set-off | Amount of Claims under Verification | Amount of Claim Not Admitted | Remark |
| 1 | Indian Bank (Pursuant to lending in Corporate Debtor) | 01-11-2023 | 2,96,11,53,130 | 2,95,96,53,130 | Secured qua the project under CIRP | Primary Security- a) Exclusive equitable mortgaged of project land admeasuring 13.05 acres and construction thereon exclusively. b) Exclusive charges on all the movable project assets. c) Assignment of Escrow over project receivebles. | Name of Personal Guarantors- a) Sh. Sushil Ansal s/o Late Sh. C.L Ansal R/o 26, Firozshah Road, New Delhi b) Sh. Pranav Ansal s/o Sh. Sushil Ansal R/o 26, Firozshah Road, New Delhi | No | 61.21% | | | 15,00,000 | - | Additional documents sought. |
| 2 | Indian Bank (Pursuant to Corporate Guarantee for Ansal Hitech Township Limited) | 01-11-2023 | 98,69,50,343 | - | - | - | - | - | - | | | 98,69,50,343 | - | The IRP is in the process of verification of claim and status of claimant whether secured or unsecured qua the project under CIRP. |
| 3 | Indian Bank (Pursuant to Corporate Guarantee for Ansal API Infrastrucure Limited) | 01-11-2023 | 64,15,05,686 | - | - | - | - | - | - | | | 64,15,05,686 | - | The IRP is in the process of verification of claim and status of claimant whether secured or unsecured qua the project under CIRP. |
| 4 | Canara Bank (Pursuant to Corporate Guarantee for Ansal API Infrastrucure Limited) | 03-11-2023 | 1,16,30,60,697 | - | - | - | - | - | - | | | 1,16,30,60,697 | - | The IRP is in the process of verification of claim and status of claimant whether secured or unsecured qua the project under CIRP. |
| 5 | Indian Overseas Bank (Pursuant to Corporate Guarantee for Ansal API Infrastrucure Limited) | 02-11-2023 | 52,56,05,312 | - | - | - | - | - | - | | | 52,56,05,312 | - | The IRP is in the process of verification of claim and status of claimant whether secured or unsecured qua the project under CIRP. |
| Total | | | 6,27,82,75,168 | 2,95,96,53,130 | - | - | - | - | 61.21% | - | - | 3,31,86,22,038 | - | |